

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

21.8.03

None appeared for the applicant when called. However, Shri U.B. Mohapatra, learned A.S.C. was present and filed a counter, with the submission that the applicant has got promotion; and thus the relief sought for in this O.A. does not survive any more. We also find that the applicant has submitted a memo dated 11.8.03 stating that since he has already got the promotional benefit, the present O.A. has become infructuous and therefore, the same may be disposed of accordingly.

In the aforesaid premises this O.A. is disposed of as infructuous. No costs.

Inform the parties.

[Signature]
Vice-Chairman
[Signature]
Member(s)

- 1) Mr. U.B. Mohapatra appeared for R-1 to 3 but counter not filed.
- 2) A.D. returned from R-4 but app./counter not filed.

Registrar

[Signature]
10/4/03
[Signature]
17/4/03

- 1) Mr. U.B. Mohapatra appeared for R-1 to 3 but counter not filed.
- 2) A.D. returned from R-4 but app./counter not filed.

Registrar

[Signature]
12/6/03

18.06.03

ld.
The Applicant is absent on call. Mr. U.B. Mohapatra ld. ASC has already filed a Memo of Appearance for R-1, 2 & 3 and undertakes to file Memo of Appearance for R-4 and prays for 4 weeks time to file counter. Heard. Time granted till 14.7.03 for counter and Memo of Appearance.

[Signature]
REGISTRAR

Counter not filed.

Registrar

[Signature]
11/7/03